

THE MINISTER OF STATE OF THE MINISTRY OF COAL (SHRI PIYUSH GOYAL): (a) Ministry of Coal has no separate welfare scheme for SC/ST employees working under the Ministry. However, this Ministry follows the Government schemes as per guidelines of Nodal Ministries concerned.

- (b) Does not arise.
- (c) No.
- (d) Does not arise.

**Establishing a Coal Gasification project and Ammonium Nitrate Complex at Talcher**

2248. SHRI PYARIMOHAN MOHAPATRA: Will the Minister of COAL be pleased to state:

(a) whether Coal India Limited has signed an MoU with three other Central PSU to establish Coal Gasification project and Ammonium Nitrate Complex at the site of Talcher fertiliser plant lying defunct in Odisha and if so, the details of the MOU;

(b) if so, the date of registration of the new company with the Registrar of Companies and further progress made by the new company to set up this complex; and

(c) the name of the coal blocks allocated to the project and if no allotment has been made the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF COAL (SHRI PIYUSH GOYAL): (a) and (b) A Memorandum of Understanding (MoU) was signed amongst Gas Authority of India Ltd. (GAIL), Rashtriya Chemical Fertilizer (RCF), Food Corporation of India (FCI) and Coal India Ltd. (CIL) on 5th September 2013 for setting up of a Surface-Coal-Gasification based Urea, Ammonium Nitrate and Chemicals complex at the site of Talcher unit of FCIL through forming two Joint Venture companies. However it is now proposed to form one Joint Venture company, subject to establishing to technical and financial viability through the preparation of a Detailed Feasibility Report (DPR). The proposed Joint Venture (JV) company is yet to be registered.

(c) Ministry of Coal has agreed to allot a coal block to the proposed Joint Venture company on formation of the same and finalization of Techno-economic Feasibility Report (TEFR).